

**GOVERNMENT OF INDIA  
TOURISM  
LOK SABHA**

UNSTARRED QUESTION NO:2490

ANSWERED ON:14.12.2015

Tourism Projects

Diwakar Shri Rajesh Kumar;Kothapalli Smt. Geetha;Rajoria Dr. Manoj;S.R. Shri Vijay Kumar

**Will the Minister of TOURISM be pleased to state:**

- (a) whether the Government has received any proposals from various State Governments for tourism projects to bring important tourist places on the world tourist map to boost tourism in respective States and if so, the details thereof, State/UT-wise along with the status of such proposals;
- (b) whether the Government has assisted tourism projects in the new capital of Andhra Pradesh "Amravati including construction of Brindavanam near Nagarjuna Sagar Irrigation Project on the lines of Brindavanam in Mysore;
- (c) if so, the details thereof along with the funds sanctioned/spent for each tourism project in Amravati;
- (d) whether the Government has sanctioned any special grant for festivals as a part of tourism development in various States and if so, the details thereof, State/UT-wise including Uttar Pradesh; and
- (e) whether the Government is planning to take students of various schools/colleges to various tourist places of the world to create a huge business in the tourism sector and if so, the details thereof?

**Answer**

MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE)  
(DR. MAHESH SHARMA)

(a): The Ministry of Tourism (MOT) has launched the following two new schemes in 2014-15:

1) Swadesh Darshan for Integrated Development of Tourist Circuits around Specific Themes.

2) National Mission on Pilgrimage Rejuvenation and Spiritual Augmentation Drive (PRASAD) to beautify and improve the amenities and infrastructure at pilgrimage centres of all faiths.

List of projects sanctioned under Swadesh Darshan and PRASAD in 2014-15 and 2015-16 (till 02.12.2015) is given in the Annexure-I.

(b) and (c): Amaravati is one of the identified destinations for development under PRASAD Scheme. A project namely "Development of Amaravati Town, Guntur District of Andhra Pradesh as Tourist Destination" has been sanctioned for an amount of Rs.28.36 crore in 2015-16.

List of projects sanctioned to the State Government of Andhra Pradesh under other schemes during the last 3 years is given at Annexure-II.

(d): The State-wise details of CFA sanctioned for fairs & festivals during the last three years are given at Annexure-III.

(e): Presently the Ministry of Tourism does not have any such proposal.

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